

No. DJA/Trg./Conf./PO-MACT & Ors./1959/2025/2896

01st August, 2025

To,

- ✓ 1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, New Delhi, PHC
3. The Ld. Principal District & Sessions Judge, South-West, Dwarka
4. The Ld. Principal District & Sessions Judge, West, THC
5. The Ld. Principal District & Sessions Judge, East, KKD
6. The Ld. Principal District & Sessions Judge, South, Saket
7. The Ld. Principal District & Sessions Judge, Shahdara, KKD
8. The Ld. Principal District & Sessions Judge, North-West, Rohini
9. The Ld. Principal District & Sessions Judge, South-East, Saket
10. The Ld. Principal District & Sessions Judge, North-East, KKD
11. The Ld. Principal District & Sessions Judge, North, KKD.

Sub.: Core Competence Conference for Knowledge, Skill and Perspective Development for PO-MACTs (full strength), Police Officers, Nodal Persons of Insurer on 29.08.2025 and

Workshop for Building Synergy between Different Stakeholders for PO-MACTs (full strength), Police Officers, Nodal Persons of Insurers, Judge In-charges of Mediation Centres & Secretaries of DLSAs on 30.08.2025.

Respected Madam/Sir,

As per the approved Training Calendar 2025, the Delhi Judicial Academy shall be conducting a 'Core Competence Conference for Knowledge, Skill and Perspective Development' for PO MACTs (Full Strength), Police Officers & Nodal Persons of Insurers' on 29th August, 2025 and 'Workshop for Building Synergy between Different Stakeholders' for PO-MACTs (full strength), Police Officers, Nodal Persons of Insurers, Judge In-charges of Mediation Centres & Secretaries of DLSAs on 30.08.2025 at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programmes on 29th & 30th August, 2025 are enclosed as Annexure 'A' & 'B' respectively.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programmes through your good office.

In case any Officer requires exemption from attending the programme(s), the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023, dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

The nominated Judicial Officers may kindly be advised not to list any judicial work on 29th August, 2025 and 30th August, 2025 (as per their nomination) so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,

(Rajesh Kumar Singh)

Encls.: As above

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

No. 40695-40705 TIS HAZARI COURT: DELHI Dated, Delhi the 04 AUG 2025

Copy of the letter forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A' and Annexure 'B')
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, e-sewa Kendra, Tis Hazari Court, Delhi.
4. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.
- ✓ 5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The LAYERS for uploading the same.

(Mukesh Kumar Gupta)
Officer In-charge, Judicial Branch, Central
for Principal District & Sessions Judge (HQs)
Tis Hazari Court, Delhi.

Nomination List for
Workshop for Building Synergy between different Stakeholders
for PO MACTs (Full Strength), Police Officers, Nodal Persons of Insurers, Judge In-
charges of Mediation Centres & Secretaries of DLSAs
on
30th August, 2025

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Ajay Kr. Jain	PO MACT		New Delhi	PHC
2	Mr. Sudesh Kumar	PO MACT		South	Saket
3	Mr. Pritam Singh	PO MACT	1	West	THC
4	Mr. Tarun Yogesh	PO MACT	1	South-West	Dwarka
5	Mr. Devender Nain	PO MACT		North-East	KKD
6	Ms. Shelly Arora	PO MACT	2	South-East	Saket
7	Mr. Vijay Kumar Jha	PO MACT	1	Shahdara	KKD
8	Mr. Sunil Kumar	PO MACT	1	North	Rohini
9	Ms. Ruchika Singla	PO MACT	1	Central	THC
10	Ms. Charu Gupta	PO MACT	1	South-East	Saket
11	Dr. Pankaj Sharma	PO MACT	2	Central	THC
12	Ms. Mayuri Singh	PO MACT		East	KKD
13	Mr. Vikram	District Judge+MACT	1	North-West	Rohini
14	Mr. Harun Pratap	PO MACT	2	Shahdara	KKD
15	Mr. Sachin Gupta	PO MACT	2	West	THC
16	Mr. Sudeep Raj Saini	PO MACT	2	South-West	Dwarka
17	Ms. Richa Manchanda	PO MACT	2	North	Rohini
18	Ms. Shama Gupta	PO MACT & PO Zonal Vending Committee (MCD)		North-West	Rohini
Mediation Centre					
19	Ms. Illa Rawat	Judge In-charge, Mediation Centre		Central	THC
20	Mr. Anurag Sain	Judge In-charge, Mediation Centre		East	KKD
21	Mr. Harish Kumar	Judge In-charge, Mediation Centre		South-West	Dwarka
22	Ms. Rajrani	Judge In-charge, Mediation Centre		New Delhi	PHC
23	Ms. Surya Malik Grover	Judge In-charge, Mediation Centre		South	Saket
23	Vacant	Judge In-charge, Mediation Centre			Rohini
DLSA					
24	Mr. Mridul Gupta	Additional Secretary, DSLSA			Rouse Avenue
25	Mr. Abhinav Pandey	Full Time Secretary (Litigation), DLSA			Rouse Avenue
26	Ms. Tapasya Agarwal	Secretary, DLSA		Central	THC
27	Mr. Abhitesh Kumar	Full Time Secretary, DLSA		West	THC

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
28	Dr. Ompal Shokeen	Full Time Secretary, DLSA		East	KKD
29	Mr. Kumar Rahul	Full Time Secretary, DLSA		New Delhi	PHC
30	Ms. Neha Sharma	Full Time Secretary, DLSA	2		Rouse Avenue
31	Mr. Kapil Gupta	Full Time Secretary, DLSA		North-East	KKD
32	Mr. Aviral Shukla	Full Time Secretary, DLSA		South	Saket
33	Mr. Shubham Devadiya	Full Time Secretary, DLSA		South-West	Dwarka
34	Ms. Kanika Jain	Full Time Secretary, DLSA		North-West	Rohini
35	Mr. Sankalp Kapoor	Full Time Secretary, DLSA		Shahdara	KKD
36	Ms. Nidhi Chitkara	Full Time Secretary, DLSA		South-East	Saket
37	Mr. Rishabh Tanwar	Full Time Secretary, DLSA		North	Rohini

Note: In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.

**Nomination List of Judicial Officers for
Core Competence Conference for Knowledge, Skill & Perspective Development
for PO MACTs (Full Strength), Police Officers & Nodal Persons of Insurers
on
29th August, 2025**

Sl. No.	Name of Officer	Present Posting	No	Civil/ Police District	Place of Posting
1	Mr. Ajay Kr. Jain	PO MACT		New Delhi	PHC
2	Mr. Sudesh Kumar	PO MACT		South	Saket
3	Mr. Pritam Singh	PO MACT	1	West	THC
4	Mr. Tarun Yogesh	PO MACT	1	South-West	Dwarka
5	Mr. Devender Nain	PO MACT		North-East	KKD
6	Ms. Shelly Arora	PO MACT	2	South-East	Saket
7	Mr. Vijay Kumar Jha	PO MACT	1	Shahdara	KKD
8	Mr. Sunil Kumar	PO MACT	1	North	Rohini
9	Ms. Ruchika Singla	PO MACT	1	Central	THC
10	Ms. Charu Gupta	PO MACT	1	South-East	Saket
11	Dr. Pankaj Sharma	PO MACT	2	Central	THC
12	Ms. Mayuri Singh	PO MACT		East	KKD
13	Mr. Vikram	District Judge+MACT	1	North-West	Rohini
14	Mr. Harun Pratap	PO MACT	2	Shahdara	KKD
15	Mr. Sachin Gupta	PO MACT	2	West	THC
16	Mr. Sudeep Raj Saini	PO MACT	2	South-West	Dwarka
17	Ms. Richa Manchanda	PO MACT	2	North	Rohini
18	Ms. Shama Gupta	PO MACT & PO Zonal Vending Committee (MCD)		North-West	Rohini

Note: In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.